

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 118 of 2012

Dated : 31st August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Manu Seshadri for CERC

ORDER

It is submitted by the learned counsel for the Appellant that all the Respondents have been served, but except the learned counsel for the Commission nobody has entered appearance.

Post the matter on **20.09.2012.** In the meantime, the learned counsel for the Commission is directed to file the reply on or before 07.09.2012. Thereafter, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson